

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (CAA) No.578/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th February 2018, 10.30 A.M

Name of the Company	Anamika Iron & Steel Pvt.Ltd.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1: D. N. SHARMA, ADVOCATE
BIDISHA ACHARI, PCS } Petitioners
Bidisha Achari
14/02/2018

O R D E R

Ld. Counsel for the petitioner is present.

At the request of Central Government vide letter addressed to this Tribunal, adjourned for hearing.

List it on 07/03/2018.

Sd

(Jinan K.R.)
Member (J)